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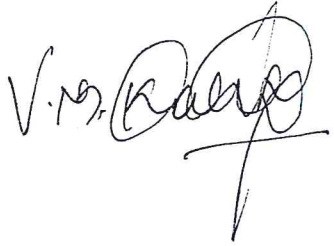
NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/03/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/97/IB/2018  
PETITION NUMBER : TCP/363/ (IB)/2017  
NAME OF THE PETITIONER(S) : ALLWIN CARGO SERVICE  
NAME OF THE RESPONDENT(S) : SRI PADMABALAJI STEELS PVT LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM			
1.	M. SIVACHARAN		
2.	V.M. KARSHU	financial creditor (SBI)	

**ORDER**

RP present. Counsel for Financial Creditor present. Heard  
the matter, and **reserved for orders.**

-sd/-  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)